

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

47.

C.P.(CAA)/95(MB)2022
IN
C.A.(CAA)/69(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.04.2023**

NAME OF THE PARTIES: Eloise Energy Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present. Mr. Gaurav Jaiswal, appeared on behalf of the Dy. Director, Office of the Regional Director, Western Region, Maharashtra is present.
2. Heard the Counsel and perused the records. **Reserved for Orders.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)